

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 619
IB-429/ND/2022

IA/1960/2024, IA/724/2024, IA/740/2024

IN THE MATTER OF:

M/s. Achiever Infratech Pvt. Ltd.

...PETITIONER

Vs

M/s. Banyantree Infradevelopers Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IBC, 2016

Order delivered on 10.05.2024
Hybrid Hearing (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Financial Creditor

:

For the Liquidator

:Adv Ahishek Parmar.

ORDER

Due to paucity of time, the matter is adjourned to **12.06.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)